

F.No.: N-15011/132/2023-NC
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Notary Cell

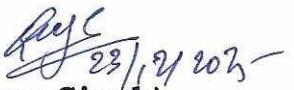
4th Floor, Middle B Wing, Janpath Bhawan,
Janpath, New Delhi-110001 Dated: 23.12.2025

NOTICE

Subject: Suspension of Certificate of Practice of Notary – case of Ms. Anajni Sinha, Notary Reg No. 17452

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(ii) of the Notaries Rules, 1956, has decided to suspend Ms. Anjani Sinha, Notary Reg. No. 17452 from practicing as a Notary for a period of one month i.e. from 23.12.2025 to 22.01.2026. The details of the Notary are as under:

Name	Registration No.	Address	Area of Practice of the Notary	Period of Suspension	Reason of Suspension
Ms. Anjani Sinha	17452	R/o Manaitand, Chhat Talab, Rajpati Saw Colony, Dhanbad, Jharkhand- 826001	Dhanbad, Jharkhand	23.12.2025 to 22.01.2026	Rule 13 of Notaries Rules, 1956


(Radhe Shyam Singh)

Under Secretary, Notary Cell